

High Court of Jammu and Kashmir at Srinagar.

No: 765

Order

Dated: 8/9/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

S.No.	Name of the court	Salary	O.E.	POL	T.E.	Rs. In lacs.	
						2071-P&ORB (NPS)	Tele
1.	Pr. D&S Judge, Bhaderwah.	40.00	----	----	0.20	0.30	0.10
2	Pr. D&S Judge, Kathua.	----	----	0.20	0.20	0.40	---
3.	Pr. D&S Judge, Leh.	----	----	----	0.40	---	---
4.	Pr. D&S Judge, Pulwama.	15.00	----	----	----	0.20	---
5.	Pr. D&S Judge, Jammu.	----	----	----	----	0.50	----
6	Pr. D&S Judge, Samba.	20.00	0.15	0.20	----	----	0.10
7	Pr. D&S Judge, Baramulla	15.00	----	----	0.60	0.30	---
8	Pr. D&S Judge, Anantnag.	----	----	----	0.50	----	---
9	Pr. D&S Judge, Reasi.	20.00	0.15	0.20	----	0.15	---
10.	Addl. D&S Judge, Pulwama.	----	----	----	0.30	----	---
11	Addl. Distt. Judge (Bank Cases) Jammu	----	----	----	0.40	----	---
12	Ist. Addl. D&S Judge, Baramulla.	----	----	----	0.30	----	---
13	2 nd . Adl. D&S Judge, Sgr.	2.09 (Arrears)	----	----	----	----	---
14	3 rd . Addl. D&S Judge, Sgr.	---	0.10	0.15	0.30	0.30	---
15	4 th Addl. D&S Judge, Sgr.	----	----	----	0.30	----	---
16	C.J.M. Jammu.	----	----	----	0.20	----	---
17	C.J.M. Srinagar.	1.993 (Arrears)	----	---	----	----	---
18.	C.J.M. Kathua.	----	0.10	0.10	0.10	0.10	---
19	Judge Small Causes Court Sgr.	----	----	----	0.20	----	---
20	P.T(Elect) Mag. Srinagar.	----	----	----	0.50	0.20	---
21	Municipal Magistrate, Jammu	----	0.10	0.05	0.20	0.25	---
22	City Judge, Srinagar.	---	----	----	0.30	----	---
23	Sub Judge, Baramulla.	0.765 (Arrears)	----	----	----	----	---
24	Sub Judge, Jammu.	10.00	----	0.15	----	----	---
25	Sub Judge, Kupwara.	----	----	----	0.30	----	---
26	Sub Judge, Batote.	----	----	0.15	---	---	---
27	Sub Judge, Katra.	----	----	----	----	0.20	---
28	Spl. Mob. Mag. (Tr) Sgr.	----	----	---	0.30	----	---
29	Municipal Magistrate, Sgr.	----	----	----	0.20	----	---
30	Spl. Mob. Mag. Baramulla.	---	----	---	0.40	---	---
31	Munsiff, Tangdhar.	----	0.10	----	----	----	---
32	Munsif, Thanamandi.	----	0.10	----	----	----	---
33	Munsiff, Basohli.	15.00	0.10	----	----	0.30	---
34	Munsiff, Handwara.	15.00	0.15	0.15	0.30	0.30	---
35	Munsiff, Bandipora.	20.00	----	0.15	----	----	---
36	Munsiff, Dooru.	15.00	----	----	----	----	---
37	Munsiff, Kalakote.	----	0.27 D/W	----	----	0.30	---
38	Munsiff, Kulgam.	----	----	----	0.30	----	---
39	Munsiff Budgam.	----	----	----	0.40	----	---
40	Munsiff, Mahanpur.	----	----	----	----	0.30	---
41	Munsiff, Ganderbal.	15.00	----	0.15	----	----	---
42	Munsiff, Katra.	5.00	0.10	----	----	0.30	---
43	Munsiff, Tral.	----	0.54 (D/W)	----	---	0.30	---
44	Addl. Mob. Mag. Bandipora.	----	----	----	---	0.30	---
	Misc. Courts.						
1.	Pr. D&S Judge, Kathua.	2.00	----	----	----	0.10	---
2.	Pr. D&S Judge, Ramban.	3.00	---	---	---	0.30	---

By Order.

[Signature]
Deputy Registrar (Accts) 8/9/17

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